

**I.C.A.R.**

**1739. Shri P. C. Borooah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a serious controversy has of late arisen due to the fact that the Indian Council of Agricultural Research have questioned the very basis of planning major and medium irrigation projects without assuring adequate supply of inputs like fertilisers and plant protection Chemicals;

(b) if so, the precise nature of the controversy between the Council and Government; and

(c) how it is being resolved?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) The Indian Council of Agricultural Research has only suggested that, side by side with development of irrigation, adequate provision for other input factors, like fertilizers and plant protection appliances, should also be made to derive the maximum benefit from the creation of new irrigation potential. There is no controversy in this regard.

(b) and (c). Do not arise.

**Central Road Cess Fund**

**1740. Shri R. N. Reddi:** Will the Minister of Transport be pleased to state:

(a) the amount allocated from the Central Road Cess Fund for Andhra Pradesh during 1964-65; and

(b) the works for which this amount has been utilised?

**The Minister of Transport (Shri Raj Bahadur):** (a) Rs. 15.00 lakhs. It is presumed that the hon'ble member refers to the Central Road Fund.

(b) The information is being collected and will be laid on the table of the Sabha.

**Coimbatore-Bangalore-Madras Flights**

**1741. Shri Madhu Limaye:** Will the Minister of Civil Aviation be pleased to state:

(a) whether the Indian Airlines Corporation have proposed any changes in the flights from Coimbatore to Bangalore and Madras in their summer schedules; and

(b) if so, the reasons therefor?

**The Minister of Civil Aviation (Shri Kanungo):** (a) Yes, Sir. In the present schedule there are two Friendship flights between Coimbatore, Bangalore and Madras operating in the morning and evening. In the scheduled effective 1st April, 1965 one flight is being withdrawn i.e. there will be only one Friendship flight between Coimbatore, Bangalore and Madras operating during the afternoon. The Corporation is however considering the possibility of a service between Bangalore and Coimbatore to provide a connection with Caravelle service Madras-Bangalore-Bombay.

(b) The change has been necessitated due to:

(i) Shortage of aircraft in view of one F-27 aircraft having been grounded following an accident at Madras.

(ii) Shortage of crew due to flight and duty time limitations coming into force from the 1st April, 1965.

**Denotified Tribes**

**1742. { Shri M. P. Swamy:  
Shri Kasinatha Dorai:  
Shri M. Malaichami:**

Will the Minister of Social Security be pleased to state:

(a) whether the Central Government have formulated a scheme to improve the educational, employment and economic backwardness of

Denotified Tribes in the country; and

(b) if so, the broad outlines of the scheme and the results achieved thereunder?

**The Deputy Minister in the Department of Social Security (Shri-mati Chandrasekhar):** (a) Yes. The educational betterment and economic upliftment of Denotified Tribes is sought to be achieved through a number of schemes instead of one single all comprehensive scheme for the country as a whole. An illustrative list of such schemes is laid on the Table of the House. [Placed in Library, see No. LT-4094/65].

(b) These schemes have been included in the Central Sector of the programme of the welfare of Backward Classes during the Third Plan. Against a plan outlay of Rs. 419 lakhs, an amount of Rs. 276.50 lakhs is likely to be spent during the first four years of the Third Plan.

#### Wool Research Centre

**1743. Shri Hem Raj:** Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made in the setting up of the Wool Research Centre in the Kulu valley; and

(b) when it will begin to function?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan):** (a) and (b). A Sub-station of the Central Sheep & Wool Research Institute set up at Ghera in Kulu Valley has started functioning. 30 acres of land made available so far by the Government of Punjab for this Sub-station has been taken over, cleared and developed. Requisite nucleus staff has been appointed. Construction of buildings both residential, office and laboratory has recently been sanctioned and work is expected to start soon. Experimental sowing of fodder and flock of Romney Marsh and South Down breeds of sheep receiv-

ed from Newzealand last year is being maintained for acclimatisation and multiplication.

12.10 hrs

#### CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) REPORTED FLIGHT OF PLANE CARRYING CHINESE PREMIER OVER CALCUTTA

श्री हुकम चन्द कछवाय (देवास) :  
मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की श्रीर वैदेशिक-कार्य मंत्री का ध्यान दिलाता हूँ श्रीर प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

23 मार्च, 1965 को चीन के प्रधान मंत्री, श्री चाऊ-एन-लाई, को ले जाने वाले विमान की कलकत्ता के ऊपर से उड़ान बरने का समाचार

**The Minister of External Affairs (Shri Swaran Singh):** Chinese Premier Chou-En-lai and party flew from Dacca to Karachi on their way to Rumania in a Boeing 720 belonging to the Pakistan International Airlines on March 23, 1965. The flight was an extra-section flight of the regular PIA schedule. Under the International Air Services Transit Agreement to which Pakistan and India are signatories, only prior intimation is needed to overfly Indian territory in the case of such flights. The same facility is available to aircraft belonging to Indian airlines overflying Pakistan territory.

2. P.I.A., Karachi, advised D.G.C.A., India, on the 22nd morning that they would be operating an extra-section on the 23rd morning from Dacca to Karachi. On the evening of 22nd March, 1965, the First Secretary of the Chinese Embassy informed the Ministry of External Affairs that the Chinese Premier and party were due to leave Dacca for Karachi at 0430 GMT (i.e. 10 AM IST).

3. Ever since the operation of the Sino-Pakistan Air Agreement which